Action by CBI for getting job against fake caste certificates

 $\dagger 3048.$ SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

(a) the number of persons against whom action has been taken so far by the central bureau of investigation (CBI) for getting job against fake caste certificates; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) During the last three years i.e. 2009, 2010, 2011 and 2012 (upto 31.10.2012), CBI has registered 50 cases against 51 persons on the allegations of getting jobs on the basis of fake caste certificates. The year-wise details of these cases are given in the Statement.

Statement

Action by CBI for getting Job against fake caste certificates

| Year | Number | Number of | Statu | us of these Ca | ases | Out of column |
|---------------|----------|-----------|-------------------|----------------|-------|--|
| | of Cases | Persons | Charge Sheeted | Closed | UI | No. 4(i) cases ended in conviction |
| -1 | = | - | (1) | (ii) | (iii) | - |
| 10 kg | = | <u>=</u> | | = | = | = |
| 2009 | 41 | 41 | 40 | 01 | 00 | 03 |
| 2010 | 08 | 09 | 06* | 02 | 00 | |
| 2011 | 01 | 01 | 01 | 00 | 00 | 1=1 |
| 2012 (upto | 00 | ∞ | 00 | 00 | 00 | - |
| 31.10.2 | 2012) | | | | | |

^{*} In one under trial, out of 02 charge sheeted accused persons, 01 accused has been discharged by the court, whereas, trial is pending against another accused.

[†]Original notice of the question was received in Hindi.